

ITEM NO.31
SECTION III-A

REGISTRAR COURT. 2 THROUGH VIDEO CONFERENCE

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. AVANI PAL SINGH

Civil Appeal No(s). 10781/2016

M/S LARSEN AND TOUBRO LTD.

Appellant(s)

VERSUS

M/S MAHARAJI EDUCATIONAL TRUST

Respondent(s)

(For Renewal of FDR)

Date : 22-03-2021 This appeal was called on for hearing today.

For Appellant(s)

M/S. Parekh & Co., AOR

For Respondent(s)

Mr. Amit Anand Tiwari, AOR
Ms. Mary Mitzy, Adv.
Ms. Shakun Sharma, Adv.
Ms. Devyani Gupta, Adv.

UPON hearing the counsel through Video Conference, the
Court made the following

O R D E R

The Fixed Deposit, as indicated in the Office Report, may be
renewed for a further period of one year.

AVANI PAL SINGH
Registrar

(RG)